

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/5105/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahmud Ahmed
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 30th August, 2018.

Sub: **Casual leave along with Station Leave permission.**

Ref:- Your letter No. SPL/CBI/04-17/295, dtd. 28.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 01.09.2018 along with station leave permission from the morning of 31.08.2018 till the morning of 04.09.2018, has been granted/~~rejected~~.

The Special Judge, CBI, Addl. CBI Court No.1 and in his absence Special Judge, CBI, Addl.Court No. 2 and in his absence Special Judge, CBI, Addl. CBI Court No.3 will remain in charge of your court and office in your absence on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

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